

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.46
TO BE ANSWERED ON 02.02.2018

COMMITTEE ON STATUS OF WOMEN

46. SHRI DINESH TRIVEDI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken cognizance of the recommendations of the report of the High Level Committee on Status of Women in India and if so, the details thereof;
- (b) whether the Government proposes to introduce a legislation to address the high rate of honour killings and the gender bias in the country, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has adopted other recommendations of the said report, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c) High Level Committee on the Status of Women was set up on 27.02.2012 by the Ministry of Women & Child Development, to undertake comprehensive study of Women since 1989 as well as to evolve appropriate policy interventions based on a contemporary assessment of women needs. Committee has given several recommendations for empowerment of women which include honor killing.

A Task Force was constituted to examine the recommendations of High Level Committee and to prepare a draft national policy for empowerment of women. Based on the draft Policy submitted by the Task Force and suggestions thereupon from various stakeholders, the draft National Policy for Women 2017 has been prepared by the Ministry of Women and Child Development. The National Policy for women envisages to address all forms of violence against women including community based violence.
